

O.A.No. 678/06

ORDER DATED: 22.09.2006

Heard Mr.P.K.Mohapatra, Ld. Counsel for the Applicant and Mr. S.K.Ojha, Ld. Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

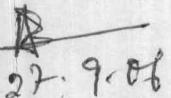
It appears that representations of the Applicant under Annexure-A/6 dated 09.11.2005 before Sr. Divisional Personnel Officer, Chakradharpur (Respondent No.3) and under Annexure-A/8 dated 14.02.2006 before Secretary, Railway Board (Respondent No.2) are pending.

Since, the departmental remedies have not yet been exhausted, the case is disposed of with direction to Respondent Nos. 2 and 3 to dispose of the representations within a period of one months from the date of receipt of this order.

Send copies of this order, along with copies of the O.A., to the Respondents and free copies of this order be given to the Ld. Counsels appearing for both the parties.


MEMBER (ADMN.)

Order of 22.9.06
Copy of Order
may be given to
both Counsels as
Order with Notice
May be sent to
all Respondents
by post.


22.9.06

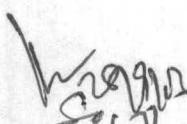
C. O. (J)

on.Dr. 22.09.06

Copies of order
handed over
to both the
Counsels on 27.09.
2006.

Copies of order
with copies of OA
sent to all
respects.


22.9.06


22.9.06